

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
(IB)-532(PB)/2017
CA/297/2019, CA/1657/2019, IA/5502/2023

IN THE MATTER OF:

Punjab National Bank

.....Applicant

Vs.

Haridwar Iron & Ispat Rolling Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 19.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Amar Vivek, Mr. Abhinav Tyagi, Advs.

ORDER

Due to paucity of time, the matter is listed on **08.03.2024**.

**Sd/-
(Court Officer)**